

DIVISION BENCH
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/45(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	MOHAMMAD ASLAM SOLANKI VS ALMY NIRMAAN PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearances (via video conferencing/physically)

Mr. S.E. Huda, Adv. : For Petitioner
Ms. Madhuja Barman, Adv.
Mr. SK. Aptabuddin, Adv.
Ms. Nabeela Akbar, Adv.

ORDER

1. This matter is wrongly in the Board today.
2. This matter is already listed on 10/5/2024.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)